

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA

UNSTARRED QUESTION NO.962
TO BE ANSWERED ON THE 29TH APRIL, 2016

FOREIGN INVESTMENT IN DEFENCE SECTOR

962. SHRI S.P. MUDDAHANUME GOWDA:
SHRI C.S. PUTTA RAJU:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether foreign investment has been made in the defence sector after August, 2014;
- (b) if so, the details thereof along with the total amount of money invested since August 2014;
- (c) whether the Government has made specific agreement with Israel in respect of defence deals; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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(a) to (d): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 962 FOR ANSWER ON 29.4.2016

(a) & (b): Several MOUs / Agreements have been signed between Indian and foreign companies for setting up joint ventures. However, the actual flow of Foreign Direct Investment (FDI) takes time to mature. From August 2014 to February 2016, a total amount of Rs.112.35 lakhs has come into the country as FDI in defence sector.

(c) & (d): Ministry of Defence has neither entered into nor is there any proposal at present to enter into any framework agreement with Israel for supply of arms, military equipment and / or technology transfers in the defence sector. However, Government has entered into contracts with Israeli firms for supply of defence equipments with Transfer of Technology or work-share arrangements.
